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Title: Need to take steps to formulate a policy regarding bio-fuel ethanol blending.

***SHRI UNMESH BHAIYYASAHEB PATIL (JALGAON):** Hon. Chairman Sir, thank you I would like to speak in Marathi. During Atal Bihari Vajpayee regime, Maharashtra's Shri Ram Naikji was Petroleum Minister in 2003 and a policy regarding bio-fuel ethanol blending was formulated that time. Today, Hon. Prime Minister Shri Narendra Modi ji now putting thrust on it. He has brought National Bio-fuel Policy for its promotion and I would like to congratulate him. But, for implementing this policy in my State Maharashtra, we need to amend certain things like Survey of India licensing and other permissions or procedures as these are playing major hurdles in 20% ethanol blending. Farmers and entrepreneurs are also not getting the benefits of the policy and thus they are unable to increase their income through bio-fuel and sugar industry.

It is Prime Minister's dream scheme, but due to lack of co-ordination between the State and Central Government, the goal cannot be achieved.

Hence, I would like to request the Central Government to take necessary action in this regard.

Thank you.

